



2026:AHC:51303-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 1576 of 2025

Brijesh Khare

.....Petitioner(s)

Versus

State of U.P. and 4 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amit Kumar Pandey, Pradeep Kumar Tiwari, Raj Kumar Dhama, Ritesh Rai, Shantanu
Counsel for Respondent(s)	:	C.S.C., Namit Srivastava, Sahab Tiwari, Surabhi Chandra, Parul Srivastava

Chief Justice's Court

**HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.**

1. Counsel for the petitioner seeks withdrawal of the petition.
2. The petition is therefore, dismissed as withdrawn.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

March 13, 2026

AKShukla/AHA